

(b) and (c) The complaints received by the Government mainly relate to non-sanctioning of loans by banks, delays in sanctioning/disbursement of loans, insistence on collateral security/third party guarantee/ fixed deposit and alleged corrupt practices by some bank officials. The complaints as and when received are taken up with the concerned bank for remedial action.

[English]

Voluntary Retirement

744. SHRI RAM NAIK : Will the Minister of LABOUR be pleased to state:

(a) whether the revival package scheme for the workers who accepted Voluntary Retirement Service was initiated in 1992;

(b) if so, whether it has been finalised;

(c) if not, the reasons for the delay; and

(d) the details of payment which were affected because of this delay?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) : (a) to (d) The National Renewal Fund (NRF) which was established in February, 1992, inter alia, provides for funds, where necessary, for payment of compensation to the employees affected by industrial restructuring, including payments under the Voluntary Retirement Scheme, as well as assistance to cover the costs of retraining and redeployment of the affected employees.

Five Employee Assistance Centres (EAC) for counselling/retraining for self-employment and redeployment of the affected workers were sanctioned in 1993-94 as pilot projects at Bombay, Kanpur, Indore, Ahmedabad and Calcutta. In addition, a Special Training Scheme has been sanctioned under the NRF for implementation through the Directorate General of Employment & Training under Ministry of Labour. 48 additional locations have since been identified in 16 States and 13 Nodal Agencies have each been sanctioned assistance from the N.R.F. to commence activities relating to survey and retraining of rationalised workers. As amount of Rs. 50 crores has been earmarked from the NRF for survey, counselling, training and retraining activities.

Fifth Pay Commission

745. SHRI SUSHIL CHANDRA VARMA :
SHRI VILASRAO NAGNATHRAO GUNDEWAR :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government have extended the time period fixed for submission of report by the Fifth Pay Commission;

(b) if so, the details thereof and the reasons therefor; and

(c) the expenditure incurred so far on this Commission since its inception and the estimated total expenditure likely to be incurred till the final date of Report submission?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b) No time limit has been fixed for submission of the Report by the Fifth Pay Commission. The Commission is required to make its recommendations as soon as feasible.

(c) The Commission has incurred an expenditure of about Rs. 1.70 crores upto the end of June, 1995. Total expenditure expected to be incurred till March, 1996 is Rs. 3.54 crores.

Foreign Exchange Earned from Tourism Sector

746. SHRIMATI VASUNDHARA RAJE : will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the total amount of foreign exchange earned by the Government from tourism sector during the Eighth Five Year Plan period so far, Year-wise; and

(b) the target fixed for earning of foreign exchange during the remaining years of the Eighth Five Year Plan?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) The estimated foreign exchange earnings from tourism during the first three years of the Eight Five Year Plan are as given below :

Year	Estimated foreign exchange earnings (Rs. crores)
1992-93	6060.00
1993-94	6509.00 (P)
1994-95	7365.61 (P)

(P) : Provisional

(b) No Specific targets have been fixed, however, efforts are being made to maximise the foreign exchange earnings from tourism.

Assistance for Setting up EPIP in Karnataka

747. SHRIMATI CHANDRA PRABHA URS : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government of Karnataka has sought central assistance for the Export Promotion Industrial Park proposed to be set up in Mangalore;